

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**  
CP-192/241-242/PB/2020

**IN THE MATTER OF:**

Ashok Kumar Singla & Ors.

**.....Applicant**

**Vs.**

Rangila Merchants Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 08.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Udit Gupta, Ms. Nishtha Goel, Advs.

For the Respondent : Mr. Saurabh Kalia, Mr. Avik Sarkar, Advs.

**ORDER**

Ld. Counsel on behalf of the Petitioner is present and sought adjournment. Ld. Counsel on behalf of the Respondent is present. In view of the request made by Ld. Counsel on behalf of the Petitioner, list the matter on **10.07.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**